

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No224
CP(CAA)/27(AHM)2022
in
CA(CAA)/78(AHM)2021

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Om Shakti Fabrics Pvt Ltd
Shree Gajanand Silk Mills Pvt Ltd
Khushi Fabrics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunjal Dalal, PCS
For the Income Tax : Ms. Pankti Shah, Adv.
For the RD :
For the OL :

ORDER

Pleadings are complete.

List for hearing on 17.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**